

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.45
I.A. No.251 of 2024 in
C.P. (IB)No.183/BB/2022**

IN THE MATTER OF:

Mr. Srinivas Dande ... Petitioner
Vs.
M/s. HDB Financial Services Ltd. ... Respondent

Order under Section 94(1) of IBC, 2016

Order delivered on 23.04.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Parties : ...

ORDER

Due to paucity of time, the case is adjourned to **22.05.2024.**

**Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**
Puja

**Sd/-
K. BISWAL
MEMBER (JUDICIAL)**